#### CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

#### Coram

- 1. Shri R.Krishnamoorthy, Member
- 2. Shri S.Jayaraman, Member
- 3. Shri V.S.Verma, Member

## Petition No. 15/2009

### In the matter of

Allowing capitalization of Foreign Exchange Rate Variation.

### And in the matter of

# NTPC Limited, New Delhi

## ..Petitioner

- 1. Uttar Pradesh Power Corporation Ltd, Lucknow
- 2. Jaipur Vidyut Vitran Nigam Ltd, Jaipur

Vs

- 3. Ajmer Vidyut Vitran Nigam Ltd., Ajmer
- 4. Jodpur Vidyut Vitran Nigam Ltd., Jodhpur
- 5. Delhi Transco Ltd., New Delhi
- 6. Haryana Power Generation Corporation Ltd., Panchkula
- 7. Punjab State Electricity Board, Patiala
- 8. Himachal Pradesh State Electricity Board, Shimla
- 9. Power Development Department, Govt. of J & k, Srinagar
- 10.. Power Department(Union Territory of Chandigarh), Chandigarh
- 11. Uttarakhand Power Corporation Ltd., Dehradun
- 12. Madhya Pradesh Power Trading Co. Ltd., Jabalpur
- 13. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
- 14. Gujarat Urja Vikas Nigam Ltd., Vadodara
- 15. Chhattisgarh State Electricity Board, Raipur
- 16. Electricity Department, Govt. of Goa, Panaji, Goa
- 17. Electricity Department, Administration of Daman& Diu, Daman
- 18. Electricity Department, Administration of Dadra & Nagar Haveli, Silvasa
- 19. West Bengal State Electricity Distribution Co. Ltd. Kolkata
- 20. Bihar State Electricity Board, Patna
- 21. Jharkhand State Electricity Board, Ranchi
- 22. Grid Corporation of Orissa Ltd., Bhubaneswar
- 23. Power Deptt., Govt. of Gangtok, Sikkim, Gvot. of Gangtok
- 24. Eastern Power Distribution Company Ltd., Visakhapatnam
- 25. Southern Power Distribution Company Ltd., Tirupathi
- 26. Northern Power Distribution Company Ltd., Warangal
- 27. Central Power Distribution Company Ltd., Hyderabad
- 28. Electricity Deptt., Govt. of Puducherry, Puducherry
- 29. Tamil Nadu State Electricity Board, Chennai
- 30. Kerala State Electricity Board, Thiruvananthapuram
- 31. Bangalore Electricity Supply Company, Bangalore
- 32. Mangalore Electricity Supply Company, Mangalore
- 33. Chamundeshwari Electricity Supply Corporation, Mysore

34. Gulbarga Electricity Supply Corporation, Gulbarga
35. Hubli Electricity Supply Company, Hubli
36. Assam State Electricity Board, Gauwahti ... Respondents

### Following were present:

- 1. Shri V.K.Padha, NTPC
- 2. Shri Ajay Dua, NTPC
- 3. Shri Manoj Saxena, NTPC
- 4. Shri Shankar Saran, NTPC
- 5. Shri D.D.Khandelwal, MPPTCL
- 6. Shri R.B.Sharma, BSEB
- 7. Shri R.Krishnaswami, TNEB

# ORDER (DATE OF HEARING: 12.5.2009)

The petitioner has made this application for treatment of the impact of Foreign Exchange Rate Variation for foreign currency loans taken over the years in different currencies, for construction and acquisition of power plant assets.

2. During the hearing, the representative of the petitioner sought permission to withdraw the petition since the Central Government in Ministry of Corporate Affairs has meanwhile through the notification dated 31.3.2009 amended the Companies (Accounting Standard) Rules, 2006 relating to "The Effects of Changes in Foreign Exchange Rates" granting certain options to the enterprises for adjustment of exchange differences.

3. The petitioner has been permitted to withdraw the petition which accordingly stands disposed of as withdrawn.

Sd/-Sd/-sd/-(V.S.VERMA)(S.JAYARAMAN)(R.KRISHNAMOORTHY)MEMBERMEMBERMEMBERNew Delhi dated the 12<sup>th</sup> May 2009MEMBER